

S U P R E M E C O U R T O F I N D I A
RECORD OF PROCEEDINGS

Civil Appeal No(s). 5221-5222/2022

NEW OKHLA INDUSTRIAL DEVELOPMENT AUTHORITY & ANR. Appellant(s)

VERSUS

M/S GREAT VALUE PROJECTS INDIA LTD. & ORS. Respondent(s)

Date : 12-05-2023 These appeals were taken up *suo motu* today.

(Heard by Hon'ble Mr. Justice M.R. Shah and
Hon'ble Mrs. Justice B.V. Nagarathna)

CORAM : HON'BLE MR. JUSTICE M.R. SHAH
HON'BLE MR. JUSTICE C.T. RAVIKUMAR *(DID NOT PARTICIPATE)

For Appellant(s) Ms. Arunima Dwivedi, AOR

For Respondent(s) M/s. Mitter & Mitter Co., AOR

UPON perusing papers the Court made the following
O R D E R

Taken on Board.

Released from this Bench.

(R. NATARAJAN)
ASTT. REGISTRAR-cum-PS

(VIRENDER SINGH)
BRANCH OFFICER